

Date of Presentation 2-5-94
or Receipt by Post Hand
Presented by Shri Interjit Singh
Office to report on to day

REGISTRAR
C.A.T. JAIPUR

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
ADDITIONAL BENCH AT JAIPUR

MISC. PETITION NO. 217/94
IN
ORIGINAL APPLICATION NO. 656/93

S.S. Darbari, --- Applicant
Versus
Union of India &
The ~~State of Rajasthan~~ and OTHERS. --- Respondents

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S.No.	Description of Papers	Page No.
1.	Memo of M.P.	1

DOCUMENTS

Annex.-A/1 Photocopy of a communication dated 10.2.1994 sent to the applicant which was received by him on 6.4.1994 regarding the adverse remarks in the A.C.R. of 1992-93.

Counsels for the Applicant

I undertake to supply
copy to counsel for Res.
21/5/94

This is an M.A. (in OA. 656/93) for
calling for the record in OA. It is
a DR case & in order

SO (C)/DR.

Register & Put up in Court
Commission on 3-5-94

REGISTRAR
C.A.T. JAIPUR